

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3338**

TO BE ANSWERED ON THE 1ST JANUARY, 2019/, PAUSHA 11, 1940 (SAKA)

SMUGGLING OF FAKE INDIAN CURRENCY NOTES

**3338. SHRI RAJIV PRATAP RUDY:
ADV. NARENDRA KESHAV SAWAIKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been evidence of drastic reduction in fake Indian currency notes being routed from China, Nepal and other bordering countries;

(b) if so, the details thereof along with the number of cases reported along the border during each of last three years and the current year, border-wise;

(c) whether the Indian agencies have adequate network across the border to stem this fake currency circulation;

(d) if so, the details thereof, along with common routes found for fake currency circulation including the denomination;

(e) the details regarding the number of people arrested/released and the quantum of fake currency seized during the said period, State/UT-wise; and

(f) the steps taken by the Government to curb the vast network of smuggling of fake Indian currency notes along the borders including Malda and adjoining areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (f): As per the data available with National Crime Records Bureau (NCRB), the quantum of Fake Indian Currency Notes (FICN) seized, number of FIRs and the number of accused during the years 2015, 2016, 2017 and 2018 (Up to 30.11.2018) in the bordering states is at Annexure –A, B, C & D.

Intelligence and security agencies of Centre and States keep a close watch on the elements involved in the circulation of fake currency in the country and take action on any reported violation of law.

The Government has taken various measures to check the smuggling and circulation of FICN into the country, which inter alia, include:-

- i) The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality Fake Indian paper currency, coin or any other material as a terrorist act.**
- ii) FICN Coordination Centre (FCORD) has been formed by the MHA to share intelligence/information among the different security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country. A Terror Funding and Fake Currency Cell (TFFC) has also been created in NIA to investigate terror funding and fake currency cases.**
- iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.**
- iv) Strengthening the security at the international borders by using surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling is also being done.**

Statement indicating the quantum of Fake Indian Currency Notes (FICN) seized by police during the year 2015 in bordering states along with the number of FIR lodged and number of accused.

S.No	State	FICN seized 2015		Total FIR	Total accused
		Total notes	Total value		
1.	Arunachal Pradesh	530	399000	04	08
2.	Assam	8441	5446755	71	107
3.	Bihar	8286	4330590	44	70
4.	Gujarat	23478	15918300	64	56
5.	Himachal Pradesh	18	18000	1	4
6.	Jammu & Kashmir	962	486400	12	17
7.	Manipur	299	262000	11	10
8.	Meghalaya	438	345500	06	06
9.	Mizoram	2229	2106500	13	20
10.	Nagaland	245	122500	06	03
11.	Punjab	3052	1304900	08	11
12.	Rajasthan	1344	559100	45	28
13.	Sikkim	07	7000	01	0
14.	Tripura	215	108000	04	07
15.	Uttar Pradesh	14737	10256060	83	75
16.	Uttarakhand	162	32100	06	08
17.	West Bengal	186	93000	01	01
TOTAL		64629	41795705	380	431

Note:

Seized by State/ UT Police (SCRBx) and provided monthly in hard copies to NCRB

***- Figures are provisional**

0- Indicates NIL data/not entered by users

Statement indicating the quantum of Fake Indian Currency Notes (FICN) seized by police during the year 2016 in bordering states along with the number of FIR lodged and number of accused.

S.No	State	FICN seized 2016		Total FIR	Total accused
		Total notes	Total value		
1.	Arunachal Pradesh	121	65000	3	6
2.	Assam	2079	972550	37	39
3.	Bihar	10766	7836300	37	61
4.	Gujarat	39732	23729050	69	83
5.	Himachal Pradesh	31	28500	06	04
6.	Jammu & Kashmir	403	147500	09	10
7.	Manipur	59	40500	07	09
8.	Meghalaya	106	62500	09	05
9.	Mizoram	405	372900	06	07
10.	Nagaland	97	97000	02	01
11.	Punjab	7260	7728550	23	31
12.	Rajasthan	1607	980400	32	38
13.	Sikkim	0	0	0	0
14.	Tripura	186	129200	04	07
15.	Uttar Pradesh	10042	5473500	161	112
16.	Uttarakhand	2328	666400	44	22
17.	West Bengal	103724	61976700	296	327
TOTAL		178946	110306550	745	762

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Statement indicating the quantum of Fake Indian Currency Notes (FICN) seized by police during the year 2017 in bordering states along with the number of FIR lodged and number of accused.

S.N o.	State	FICN seized 2017		Total FIR	Total accused
		Total Notes	Total Value		
1.	Arunachal Pradesh	0	0	0	0
2.	Assam	8491	8956510	51	88
3.	Bihar	4769	2845200	19	8
4.	Gujarat	80519	90088850	71	90
5.	Himachal Pradesh	194	388000	3	2
6.	Jammu & Kashmir	1849	1170950	8	1
7.	Manipur	2	4000	2	2
8.	Meghalaya	0	0	0	0
9.	Mizoram	4663	7113500	12	14
10.	Nagaland	14	1400	4	3
11.	Punjab	6492	4332200	36	35
12.	Rajasthan	2294	1024100	30	35
13.	Sikkim	0	0	0	0
14.	Tripura	0	0	0	0
15.	Uttar Pradesh	32129	28357810	193	87
16.	Uttarakhand	722	531800	23	9
17.	West Bengal	10835	11244720	144	147
TOTAL		152973	156059040	596	521

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Statement indicating the quantum of Fake Indian Currency Notes (FICN) seized by police during the year 2018 (upto 30.11.2018) in bordering states along with the number of FIR lodged and number of accused.

S.No.	State	FICN seized 2018		Total FIR	Total accused
		Total Notes	Total Value		
1.	Arunachal Pradesh	0	0	0	0
2.	Assam	67	101500	5	5
3.	Bihar	4713	551900	14	33
4.	Gujarat	27724	11535795	50	50
5.	Himachal Pradesh	193	241700	5	8
6.	Jammu & Kashmir	694	654500	7	0
7.	Manipur	221	62800	1	1
8.	Meghalaya	0	0	0	0
9.	Mizoram	3379	5608200	3	0
10.	Nagaland	185	104500	5	4
11.	Punjab	635	407500	13	21
12.	Rajasthan	4577	3953200	39	25
13.	Sikkim	0	0	0	0
14.	Tripura	8	8500	2	3
15.	Uttar Pradesh	14796	11446550	170	62
16.	Uttarakhand	1075	141200	5	4
17.	West Bengal	8233	14005900	132	141
TOTAL		66500	48823745	451	357

Note:

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